

ITEM NO.7

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 851/2016

BASANT KUMAR MOHANTY AND ANR.

Petitioner(s)

VERSUS

LIC OF INDIA AND ANR.

Respondent(s)

Date : 28/10/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. Goutam Bhol, Adv.  
Mr. C. P. Singh, Adv.  
Mr. Nitin Kumar Thakur, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the  
petitioners seeking adjournment for filing additional documents,  
list after four weeks.

(Jayant Kumar Arora)  
Court Master

(Renu Diwan)  
Assistant Registrar